

SPECIAL BENCH  
COURT - I

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/25(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	"HOOGHLY ROPE WORKS PRIVATE LIMITED VS ROC WEST BENGAL"
UNDER SECTION	SEC 252 (3)

**Appearances (via video conferencing/physically)**

Mr. Sandip K Kejriwal, CS : For Petitioner

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter before Regular Bench on **18/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**